

Directorate General of Foreign Trade  
Udyog Bhawan  
DES-V Section

Minutes of NC-V Meeting No.38/AM12 held on 22.12.2011

The Meeting No. 38/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 22.12.2011 in Room No.11 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designation	Department
1	Sh. K.C.Meena, Dy. DGFT	DGFT
2	Sh. Kuldeep Singh, Asstt. Director	DC(MSME)
3	Sh. P.P. Pasricha, FTDO	DGFT

At the outset the Minutes of NC-V Meeting No.34/AM12 dated 24.11.2011; No.35/AM12 dated 01.12.2011; No.36/AM12 dated 08.12.2011 and No.37/AM12 dated 15.12.2011 were ratified. The agenda for Meeting No. 38/AM12 held on 22.12.2011 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

MEETING/NUMBER : 38/84-ALC3/2011 MEETING DATE : 22.12.2011

1	Case No.:6/38/84-ALC3/2011	Party Name:A.S.MARIMUTHU	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status: Rejected
	HQ File :01/84/050/00290/AM12/	RLA File :35/24/040/00006/AM11/	Lic.No/Date:3510030648 18.06.2010	Reject
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that on the export side, neither specific bleached and chemical coated fabric has been mentioned nor composition of export has been mentioned. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

2	Case No.:7/38/84-ALC3/2011	Party Name:MADURA COATS PRIVATE LIMITED,	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status: Approved									
	HQ File :01/84/050/00291/AM12/	RLA File :35/24/040/00037/AM11/	Lic.No/Date:3510032786 21.02.2011										
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: - <table><tr><th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr><tr><td>1</td><td>Polyester/Polyester Corespun Yarn/Sewing Thread 60/40 made out of 60% Polyester Filament Yarn + 40% Polyester Staple Fibre Blend</td><td>500000 Kg.</td><td>Polyester Filament Yarn.  Polyester Staple Fibre</td><td>3,03,000 Kg.  2,10,000 Kg.</td></tr></table> The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Polyester/Polyester Corespun Yarn/Sewing Thread 60/40 made out of 60% Polyester Filament Yarn + 40% Polyester Staple Fibre Blend	500000 Kg.	Polyester Filament Yarn.  Polyester Staple Fibre
S. No	Export item	Export Qty.	Import item	Qty. allowed.									
1	Polyester/Polyester Corespun Yarn/Sewing Thread 60/40 made out of 60% Polyester Filament Yarn + 40% Polyester Staple Fibre Blend	500000 Kg.	Polyester Filament Yarn.  Polyester Staple Fibre	3,03,000 Kg.  2,10,000 Kg.									

3	Case No.:2/38/84-ALC3/2011	Party Name:JCT LIMITED	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status: Approved									
	HQ File :01/84/050/00270/AM12/	RLA File :30/24/040/00034/AM12/	Lic.No/Date:3010079669 17.10.2011										
	Decision : Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: - <table><tr><th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr><tr><td>1</td><td>Pu Breathable Coated Nylon Textile Fabric: 70D/24 Sd FDY Filament Nylon, width 148 to 151 cms, GSM 87 (+/- 10%).</td><td>200000 Meter.</td><td>Sizing Chemical Durex NW 200. Sizing Chemical 107 Kg. Durex ST-20 Sizing Chemical 42 Kg. Durex As-10 Sizing Chemical 30 Kg. Durex DA 50. Sizing Chemical 148 Kg. Durex OB 90 Coating Chemical 6,720 Kg. DACE 1340. Coating Chemical 7,155 Kg. DACE 2111. Coating Chemical 135 Kg. DACE 554. Coating Chemical 217 Kg. DACE 575 557. Coating Chemical 206 Kg. DACE 290/ (ADT 290). Coating Chemical 73 Kg. OK - 412. Coating Chemical CT - 55L. Coating / Finishing Chemical AG 7105 NR. Filament Nylon Yarn 70D/24 SD FDY Filament Nylon Yarn.</td><td>5,752 Kg.  107 Kg.  42 Kg.  30 Kg.  148 Kg.  6,720 Kg.  7,155 Kg.  135 Kg.  217 Kg.  206 Kg.  73 Kg.  143 Kg.  355 Kg.</td></tr></table> The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.				S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Pu Breathable Coated Nylon Textile Fabric: 70D/24 Sd FDY Filament Nylon, width 148 to 151 cms, GSM 87 (+/- 10%).	200000 Meter.	Sizing Chemical Durex NW 200. Sizing Chemical 107 Kg. Durex ST-20 Sizing Chemical 42 Kg. Durex As-10 Sizing Chemical 30 Kg. Durex DA 50. Sizing Chemical 148 Kg. Durex OB 90 Coating Chemical 6,720 Kg. DACE 1340. Coating Chemical 7,155 Kg. DACE 2111. Coating Chemical 135 Kg. DACE 554. Coating Chemical 217 Kg. DACE 575 557. Coating Chemical 206 Kg. DACE 290/ (ADT 290). Coating Chemical 73 Kg. OK - 412. Coating Chemical CT - 55L. Coating / Finishing Chemical AG 7105 NR. Filament Nylon Yarn 70D/24 SD FDY Filament Nylon Yarn.
S. No	Export item	Export Qty.	Import item	Qty. allowed.									
1	Pu Breathable Coated Nylon Textile Fabric: 70D/24 Sd FDY Filament Nylon, width 148 to 151 cms, GSM 87 (+/- 10%).	200000 Meter.	Sizing Chemical Durex NW 200. Sizing Chemical 107 Kg. Durex ST-20 Sizing Chemical 42 Kg. Durex As-10 Sizing Chemical 30 Kg. Durex DA 50. Sizing Chemical 148 Kg. Durex OB 90 Coating Chemical 6,720 Kg. DACE 1340. Coating Chemical 7,155 Kg. DACE 2111. Coating Chemical 135 Kg. DACE 554. Coating Chemical 217 Kg. DACE 575 557. Coating Chemical 206 Kg. DACE 290/ (ADT 290). Coating Chemical 73 Kg. OK - 412. Coating Chemical CT - 55L. Coating / Finishing Chemical AG 7105 NR. Filament Nylon Yarn 70D/24 SD FDY Filament Nylon Yarn.	5,752 Kg.  107 Kg.  42 Kg.  30 Kg.  148 Kg.  6,720 Kg.  7,155 Kg.  135 Kg.  217 Kg.  206 Kg.  73 Kg.  143 Kg.  355 Kg.									

4	Case No.:10/38/84-ALC3/2011	Party Name:CHELSIA MILLS	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status: Deferred
	HQ File :01/84/050/00294/AM12/	RLA File :05/23/040/00290/AM12/	Lic.No/Date:0510307402 08.11.2011	Defer Date: 19.01.2012
	Decision : The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 19.01.2012.			

5	Case No.:8/38/84-ALC3/2011	Party Name:INMARCO INDUSTRIES PRIVATE LIMITED	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status: Deferred
	HQ File :01/84/050/00292/AM12/	RLA File :03/94/040/00683/AM12/	Lic.No/Date:0310664311 09.11.2011	Defer Date: 19.01.2012
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith complete relevant details like Manufacture Processing, Sample, etc. in support of their request and technical person to explain the case. The case stands for re-listing on 19.01.2012.			

6	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGING&NGB LIMITED,	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status:
	HQ File :01/84/050/00296/AM12'	RLA File :32/24/040/00037/AM12'	L.c.No/Date:3210080719 09.11.2011	Transferred
	Decision : The Committee considered the case as per agenda and decided to transfer the case file to DES-VII Section (NC-VII) for their necessary action.			

7	Case No.:3/38/84-ALC3/2011		Party Name:GAURAV INTERNATIONAL.		Meet No/Date: 38/84-ALC3/2011 22.12.2011		Status: Approved										
	HQ File :01/84/050/00287/AM12'		RLA File :05/23/040/00295/AM12'		L.c.No/Date:0510077550 11.11.2011												
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-																
		<table><thead><tr><th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr></thead><tbody><tr><td>1</td><td>Ladies Tunic, made of 100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%) &amp; 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%). Style No. 00401400 CM VELLECTIA TUNIC.</td><td>2260 Nos.</td><td>100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%). 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%).</td><td>5446.6 Sq. Mtrs. (@ 2.41 Sq. Mtrs./pc.) 1401 Sq. Mtrs. (@ 0.62 Sq. Mtrs./pc.)</td></tr></tbody></table>	S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Ladies Tunic, made of 100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%) & 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%). Style No. 00401400 CM VELLECTIA TUNIC.	2260 Nos.	100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%). 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%).	5446.6 Sq. Mtrs. (@ 2.41 Sq. Mtrs./pc.) 1401 Sq. Mtrs. (@ 0.62 Sq. Mtrs./pc.)	<p>The GSM should match in both import and export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>				
S. No	Export item	Export Qty.	Import item	Qty. allowed.													
1	Ladies Tunic, made of 100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%) & 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%). Style No. 00401400 CM VELLECTIA TUNIC.	2260 Nos.	100% Silk Dyed Woven Fabric, GSM 60 (+/- 10%). 100% Silk Dyed Woven Fabric (Lining), GSM 50 (+/- 10%).	5446.6 Sq. Mtrs. (@ 2.41 Sq. Mtrs./pc.) 1401 Sq. Mtrs. (@ 0.62 Sq. Mtrs./pc.)													

8	Case No.:11/38/84-ALC3/2011	Party Name:LJLIPUT KIDSWEAR LTD.	Meet No/Date:38/84-ALC3/2011 22.12.2011.	Status:
	HQ File :01/84/050/00295/AM12'	RLA File :05/23/040/00298/AM12'	L.c.No/Date:0510307726 14.11.2011	Deferred
	Decision : The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 19.01.2012.			

9	Case No.:4/38/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL.	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status:
	HQ File :01/84/050/00288/AM12'	RLA File :05/23/040/00307/AM12'	L.c.No/Date:0510308170 16.11.2011	Rejected
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that no drawing, design has been given in this case. In view of the above, Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

10	Case No.:9/38/84-ALC3/2011	Party Name:GAURAV INTERNATIONAL.	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status:
	HQ File :01/84/050/00293/AM12'	RLA File :05/23/040/00315/AM12'	L.c.No/Date:0510308184 16.11.2011	Deferred
	Decision : Decision : The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 19.01.2012.			

11	Case No.:5/38/84-ALC3/2011	Party Name:OM JYOTI APPARELS	Meet No/Date:38/84-ALC3/2011 22.12.2011	Status:
	HQ File :01/84/050/00289/AM12'	RLA File :05/24/040/00292/AM12'	L.c.No/Date:0510309186 24.11.2011	Rejected
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that as per information furnished by the applicant the export item is Cotton Plain Y/D Pure Finish Madras Plaid Fabric whereas import item is Cotton Y/D Pure Finish Woven Fabric i.e. patch work fabric. No justification given how the import item is used to make the export product. Hence, in view of the above, the Committee was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

12	Case No.:1/38/84-ALC3/2011		Party Name:SADHANA FASHIONS		Meet No/Date:38/84-ALC3/2011 22.12.2011		Status:									
	HQ File :01/84/050/00269/AM12'		RLA File :33/24/040/00015/AM12'		L.c.No/Date:3310020746 28.11.2011		Approved									
	Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -															
	<table><tr><th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed.</th></tr><tr><td>1</td><td>Ladies Ballerina. S-XL</td><td>20000 Pair</td><td>Shoe Outer: TRP with Fabrics.</td><td>200000 Pair (Net to Net)</td></tr></table> <p>The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>							S. No	Export item	Export Qty.	Import item	Qty. allowed.	1	Ladies Ballerina. S-XL	20000 Pair	Shoe Outer: TRP with Fabrics.
S. No	Export item	Export Qty.	Import item	Qty. allowed.												
1	Ladies Ballerina. S-XL	20000 Pair	Shoe Outer: TRP with Fabrics.	200000 Pair (Net to Net)												

Manual agenda cases  
(13)

Case No.326	Mrs. Madura Garments Exports Ltd., Bangalore.
NC 38/12 dt. 22.12.2011	F.No. 01/84/162/250/AM-12/DES-V
Fixation of input output norms against Advance Authorisation No.0710048673 dated 28.11.2006.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below:-

S. No	Export item	Export Qty.	Import item	Qty. allowed.
1	(i) Gents Half Sleeve Shirts.	14912Nos.	100% Cotton Y/D Dobby 120X96 80/2X40/2+50 finished width 57/8" Yarn Dyed Weaving Soft & Preshrunk Finished GSM 124 (+/- 10%) (Outer Fabric for 14912 Pcs.).	42648.30 Sq. Mtrs.
	(ii) Mens Full Sleeve Shirts.	3619 Nos.	100% Cotton Y/D Dobby 120X96 80/2X40/2+50 finished width 57/8" Yarn Dyed Weaving Soft & Preshrunk Finished GSM 124 (+/- 10%) (Outer Fabric for 3619 Pcs.)	12015 Sq. Mtrs.
			65% Polyester 35% Cotton Woven Non Fusible Interlining 110 Cms. Width 115 GSM (+/- 10%) (K00694).	2038.41 Sq. Mtrs.
			100% Cotton Woven Non Fusible Interlining 110 Cms. Width 90 GSM (+/- 10%) (3305).	741.24 Sq. Mtrs.
			100% Cotton Woven Non Fusible Interlining 110 Cms. Width 133 GSM (+/- 10%) (3314).	507 Sq. Mtrs.
			65% Polyester 35% Cotton Woven Non Fusible Interlining 110 Cms. Width 85 GSM (+/- 10%) (NO	741.36 Sq. Mtrs.



			Paper/ Cellulose.	
			Hook & Bar Steel Zc Plated.	4400 Set.
			Barroll Polyester.	6000 Meter
			Loop Fusible Paper/Cellulose.	4400 Meter.
			Fabric: Polyester Blended (60" Width).	13779.53 Meter (i.e. 21000 Sq. Mtrs. @ 5.25 Sq. Mtrs./pc.).

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.  
(16)

Case No.329	Mrs. Chelsea Mills, New Delhi
NC 38/12 dt. 22.12.2011	F.No. 01/84/50/191/AM-12/DES-V
Ratification of input output norms against Advance Authorisation No 0510299514 dated 11.8.2011.	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to re-fix the Advance authorization issued in this case as detailed below:-

S. No	Export Item	Export Qty.	Import Item	Qty. allowed
1	98.5% Cotton 1.5% Spandex Infants & Girls super flare denim jeans. Style:3247/3203 Buyer : Blue Star Imports LP, USA GSM 330+/-10%	1900 Nos.	(1) 98.5% Cotton 1.5% Spandex Stretch denim fabric. GSM 330 +/- 10%. (2) Snap Fastners. (3) Elastic. (4) Fusible Interlining.	2090 Sq.Mtrs. (@ 1.1 Sq. Mtrs./pc.). 1900 Set (Net to net). 1710 Mtrs. 380 Sq. Mtrs.
2	98.5% Cotton 1.5% Spandex Stretch Girls High waisted shorts. Style : 0835 Buyer : Blue Star Imports LP, USA GSM 330+/- 10%	725 Nos.	(1) 98.5% Cotton 1.5% Spandex Stretch denim Fabric GSM330 + - 10%. (2) Snap Fastners. (3) Elastic. (4) Fusible Interlining.	827 Sq. Mtrs. (@ 1.14 Sq. Mtrs./pc.). 725 Set (Net to Net). 653 Mtrs. 380 Sq. Mtrs
3	99% Cotton 1% Spandex Denim Girls Flared Skirts. Style : 0815 / 3219 Buyer : Blue Star Imports LP, USA GSM 365 +/- 10%	1200 Nos.	1) 99% Cotton 1% Spandex Stretch Denim Fabric GSM 365 +/- 10% (2) Snap Fastners. (3) Elastic. (4) 70% Polyester 30% Cotton Printed Fabric GSM 105 +/- 10%	1416 Sq. Mtrs. (@ 1.18 Sq. Mtrs./pc.) 4800 Set (Net to Net) 1080 Mtrs. 360 Sq. Mtrs.
4	99% Cotton 1% Spandex Denim infants and girls skirts. Style :3229 Buyer : Blue Star Imports LP, USA GSM 365 +/- 10%	1500 Nos.	1) 99% Cotton 1% Spandex Stretch denim Fabric GSM365 + - 10%. (2) Snap Fastners. (3) Rivet(net to net). (4) Elastic (5) 70% Polyester 30% Cotton Printed Fabric GSM105+/- 10%.	900 Sq. Mtrs. (@ 0.60 Sq. Mtrs./pc.). 1500 Set. 7500 Set. 1350 Mtrs. 450 Sq. Mtrs.
5	71% Cotton 27% Polyester 2% Spandex Girls flared denim pants. Style: 0853 Buyer : Blue Star Imports LP, USA GSM : 330+/- 10%	1275 Nos.	(1) 71% Cotton 27% Polyester 2% Spandex Stretch denim fabric GSM330+/-10%. (2) 70 Polyester 30% Cotton Printed Fabric GSM105+/- 10%. (3) Snap Fastners. (4) Rivets (net to net). (5) Elastic.	2677.500 Sq. Mtrs. (@ 2.1 Sq. Mtrs.pc.).  382.500 Sq. Mtrs.  1275 Set. 5100 Set. 1148 Mtrs.
6	97% Cotton 3% Spandex yarn dyed Womens Long shorts. Style: 5932 Buyer: Phillips Van Hausen Corp., USA GSM 170+/- 10%	3047 Nos.	(1) 97% Cotton 3% Spandex yarn dyed Fabric GSM170 + /- 10%. (2) 70% Polyester 30% Cotton Printed Fabric GSM 105+/- 10%. (3) Zip Fastner. (4) Snap Fastner.  Fusible Interlining	(1) 8226.9 Sq. Mtrs. (@ 2.70 Sq. Mtrs./pc.).   (2)1980.550 Sq. Mtrs.  (5) 3047 Set (Net to Net). 3047 Set (Net to Net). 914.100 Sq. Mtrs.

The R.A shall be advised to take necessary action subject to compliance of other as usual condition.

(17)

Case No.330	Mrs. Rashi Wears Pvt. Ltd., N. Delhi.
-------------	---------------------------------------



Case No. 3		M/s. Gaurav International, Gurgaon.		
NC 38/12 dt. 22.12.2011		F.No.01/84/50/029/AM-09/DES-V and (01/84/162/447/AM-07).		
Re-fixation of input output norms against Advance Authorization No. 0510185067 dt. 20.06.2006.				
Decision: The Committee considered the case as per agenda alongwith other relev of technical authorities present in the meeting decided to re-fix the norms as detailed below.				
S. No.	Export Item	Export Qty.	Import Item	Qty. allowed
1	Girls Jumper with Lining & Diaper Cover.	18000 Nos.	(i) 100% Cotton Corduroy, GSM- 153 (+/-10%). (ii) Lining 100% Cotton Woven GSM - 115 (+/- 10%). (iii) 100% Cotton Woven Fabrics GSM 115 (+/- 10%).	(i) 14400 Sq. Mtrs. (@ 0.80 Sq. Mtrs./pc.). (ii) 9600 Sq. Mtrs. (@ 0.55 Sq. Mtrs./pc.). (iii) 4500 Sq. Mtrs.(@ 0.25 Sq. Mtrs./pc.).

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the norms as detailed below: -

S. No.	Export Item	Export Qty.	Import Item	Qty. allowed
1	Girls Jumper with Lining & Diaper Cover.	18000 Nos.	(i) 100% Cotton Corduroy, GSM - 153 (+/-10%). (ii) Lining 100% Cotton Woven GSM - 115 (+/-10%). (iii) 100% Cotton Woven Fabrics GSM 115 (+/-10%).	(i) 14400 Sq. Mtrs. (@ 0.80 Sq. Mtrs./ pc.). (ii) 9600 Sq. Mtrs. (@ 0.55 Sq. Mtrs./ pc.). (iii) 4500 Sq. Mtrs. (@ 0.25 Sq. Mtrs./ pc.).

The GSM of fabric used in the export products.  
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

-  
-  
(22)

Case No. 4	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/018/AM-07/DES-V
Re-fixation of input output norms against Advance Authorization No. 0510181095 dt. 20.04.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the norms as detailed below: -

S. No	Export item	Export Qty.	Import Item	Qty. allowed
1	Jumper for Infants 100% Cotton Corduroy Fabric, GSM-220 (+/-10%).	3500 Nos.	100% Cotton Corduroy Fabric, GSM-220 (+/-10%).	3115 Sq. Mtrs. (@ 0.89 Sq.Mtrs/ per pc.).

The GSM should match in both import and export.  
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No. 5	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/019/AM-07/DES-V
Ratification of input output norms against Advance Authorization No. 0510181095 dt. 20.04.2006	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the norms as detailed below: -

S. No	Export item	Export Qty.	Import Item	Qty. allowed
1	Dress with Diaper Cover for Infants 100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	1200 Nos.	100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	1500 Sq. Mtrs. (@ 1.25 Sq. Mtrs/ per pc.).
2	Children Dress 100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	2100 Nos.	100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	2520 Sq. Mtrs. (@ 1.20 Sq. Mtrs/ per pc.).
3	Girls Dress 100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	2200 Nos.	100% Cotton Corduroy Fabric, GSM-200 (+/-10%).	3124 Sq. Mtrs. (@ 1.42 Sq. Mtrs/ per pc.).

The GSM should match in both import and export.  
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No. 6	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/098/AM-07/DES-V
Re-fixation of input output norms against Advance Authorization No. 0510183230 dt. 24.05.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the norms as detailed below: -

S. No	Export item	Export Qty.	Import Item	Qty. allowed
1	Girls Bermuda made of 100% Cotton Twill Fabric, GSM-281 (+/-10%).	3100 Nos.	100% Cotton Twill Fabric, GSM-281 (+/-10%).	2170 Sq. Mtrs. (@ 0.70 Sq. Mtrs/ per pc.).
2	Girls Dress made of 100% Cotton Corduroy Fabric, GSM-153 (+/-10%).	5900 Nos.	100% Cotton Corduroy Fabric, GSM-153 (+/-10%).	6195 Sq. Mtrs. (@ 1.05 Sq. Mtrs/ per pc.).

The GSM should match in both import and export.  
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No. 7	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/027/AM-07/DES-V
Re-fixation of input output norms against Advance Authorization No. 0510181238 dt. 21.04.2006.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the norms as detailed below: -

S. No	Export item	Export Qty.	Import Item	Qty. allowed
1	Pant for Infants 100% Cotton Yarn Dyed Denim Fabrics, GSM 271 (+/- 10%) & (Lining) 65% Polyester 35% Cotton Knitted Jersey Fabrics.s GSM 165 (+/- 10%).	4600 Nos.	(i) 100% Cotton Yarn Dyed Denim Fabrics, GSM-271 (+/- 10%).  (ii) (Lining) 65% Polyester 35% Cotton Knitted Jersey Fabrics GSM-165 (+/- 10%).	5060 Sq. Mtrs. (@ 1.10 Sq. Mtrs/ per pc.).  2300 Sq. Mtrs. (@ 0.50 Sq. Mtrs./per pc.).

2	Pant for Infants Cotton Yarn Dyed Denim Fabrics, GSM-271 (+/- 10%).	100% Cotton Yarn Dyed Denim Fabrics, GSM-271 (+/- 10%).	18500 Nos.	20350 Sq. Mtrs. (@ 1.10 Sq. Mtrs. / per pc.).
---	---	---	------------	---

The GSM should match in both import and export.  
The RA shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No. 8	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/505/AM-07/DES-V
Ratification of input output norms against Advance Authorization No. 0510172412 dt. 20.12.2005.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the norms as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	Girls Dress 100% Cotton Denim Fabrics, GSM-288 (+/- 10%).	2400 Nos.	100% Cotton Denim Fabrics, GSM-288 (+/- 10%).	2208 Sq. Mtrs. (@ 0.92 Sq. Mtrs. / per pc.).
2	Girls Dress 100% Cotton Denim Fabrics, GSM-240 (+/- 10%).	2000 Nos.	100% Cotton Denim Fabrics, GSM-288 (+/- 10%).	2040 Sq. Mtrs. (@ 1.32 Sq. Mtrs. / per pc.).

The GSM should match in both import and export.  
The RA shall be advised to take necessary action subject to compliance of other usual conditions.

(27)

Case No. 89	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/504/AM-07/DES-V
Ratification of input output norms against Advance Authorization No. 0510172409 dt. 20.12.2005.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case the consumption details. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the norms as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	Girls Pant 100% Cotton Dyed Woven Fabrics, GSM-255 (+/- 10%).	7500 Nos.	100% Cotton Dyed Woven Fabrics, GSM-255 (+/- 10%).	9900 Sq. Mtrs. (@ 1.32 Sq. Mtrs. / per pc.).

The GSM should match in both import and export.  
The RA shall be advised to take necessary action subject to compliance of other usual conditions.

(28)

Case No. 89	M/s. Gaurav International, Gurgaon.
NC 38/12 dt. 22.12.2011	F.No.01/84/50/064/AM-06/DES-V
Re-fixation of input output norms against Advance Authorization No. 0510156216 dt. 27.04.2005.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. Kamal Sharma, Manager of the firm, who appeared for personal hearing in this case. He explained the case alongwith relevant documents pertaining to this case. In view of this Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	Girls Skirts made in 100% Cotton Corduroy Fabrics, GSM-182 (+/- 10%) & Trims (i) 98% Cotton 2% Spandex Corduroy Fabrics, GSM-293 (+/- 10%). (ii) 98% Cotton 2% Spandex Yarn Dyed Fabrics, GSM – 264 (+/- 10%). (iii) 100% Cotton Corduroy Fabrics, GSM-182 (+/- 10%).	13100 Nos.	(i) 100% Cotton Corduroy Fabrics, GSM-182 (+/- 10%) (Shell Fabric) (ii) 98% Cotton 2% Spandex Corduroy Fabrics, GSM-293 (+/- 10%) (Trims) (iii) 98% Cotton 2% Spandex Yarn Dyed Fabrics, GSM – 264 (+/- 10%) (Trims) (iv) 100% Cotton Corduroy Fabrics, GSM-182 (+/- 10%) (Trims).	11790 Sq. Mtrs. (@ 0.90 Sq. Mtrs. / per pc.). 4192 Sq. Mtrs. (@ 0.32 Sq. Mtrs. / per pc.). 1179 Sq. Mtrs. (@ 0.09 Sq. Mtrs. / per pc.). 3799 Sq. Mtrs. (@ 0.29 Sq. Mtrs. / per pc.).

The GSM should match in both import and export.  
The RA shall be advised to take necessary action subject to compliance of other usual conditions.

\*\*\*\*\*